

1	2	3	4	5	6	7
33.	Daman and Diu	17	14	14	0	3
34.	Delhi	5	5	7	*	*
35.	Lakshadweep	25	52	52	0	*
36.	Puducherry	45	131	139	*	*
ALL INDIA		63080	74098	65039	11757	12953

Notes: # Data for year 2013 used

\*\* Data for year 2011 repeated

## Sanctioned data for year 2012 used

^ Data for 2013-14 repeated

^^ Sanctioned data for 2013-14 used

1 One per primary Health Centre and seven per Community Health Centre

2 For calculating the overall percentage of vacancy, the States/UTs for which manpower position is not available, are excluded.

NA Not Available

#### **Health Minister's discretionary grant**

2964. SHRI ANIL DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any discretionary grant is available to the Health Minister for providing financial assistance to poor patients suffering from serious illnesses;
- (b) if so, the details thereof along with the criteria and the process for providing such type of financial assistance to the poor and needy patients;
- (c) whether any recommendation is required to receive such financial help; and
- (d) the details of beneficiaries and the amount of financial assistance provided during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Under Health Minister's Discretionary Grant (HMDG) Scheme, financial assistance up to a maximum of ₹ 1,25,000/- is provided to the eligible patients to defray a part of the expenditure on hospitalization/treatment in Government hospitals for life threatening diseases such as Cancer, and that of Liver, Kidney, Heart etc. For availing the benefit under the scheme, application in the prescribed proforma filled in by the treating doctor/Head of Department and countersigned by the Medical Superintendent of the treating hospital is required to be submitted. The broad criteria and process for providing financial assistance under HMDG is given in the Statement (*See below*).

(d) Amount of financial assistance provided to poor patients during last three years and the number of beneficiaries is as follows:—

(₹ in lakh)

2015-16		2016-17		2017-18	
Amount	No. of patients	Amount	No. of patients	Amount	No. of patients
219.63	285	288.60	343	288.29	315

**Statement**

*Broad criteria and procedure for sanctioning grants under Health Minister's Discretionary Grant (HMDG)*

- (i) Only those persons having annual family income up to ₹ 1,25,000/- and below are eligible for financial assistance under the scheme.
- (ii) Central as well as State Government/UT Administration employees are not eligible for grant under rules.
- (iii) Reimbursement of expenditure already incurred on treatment is not permissible.
- (iv) Recurring expenditure is not permissible.
- (v) Financial assistance is not admissible for T.B. cases for which free treatment is available under National T.B. Control Programme.
- (vi) Financial assistance is provided to patients for taking treatment in Government hospitals only.
- (vii) Application in the prescribed proforma duly filled in by the treating Doctor/Head of Department and countersigned by the Medical Superintendent of the Hospital from where the patient is receiving the treatment, is to be submitted to the Department of Health and Family Welfare.
- (viii) Income Certificate in original from the Revenue Authority concerned showing occupation and monthly/yearly income of the applicant and his/her family members from all sources have to be furnished along with the application form.

**National Blood Bank Service in all States**

2965. SHRI ANIL DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government is considering to set up National Blood Bank Services in all the States, if so the details thereof and if not, the reasons therefor; and